

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 20120 AS ON 31/12/2020**

1. Name of Officer (in full): **Ashok Kumar Patel**

3 Present Post Held: **Assistant Director (Technical)**

2. Service to which the Officer belongs: **FSSAI Cadre**

4. Present Pay: **Level-10, Basic Pay 61300/-**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing, Lands and Other Buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease **, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Village- Gaddopur Tehshil- Soraon Distt- Prayagraj (Allahabad)	132 sq.meter freehold Residential plot	Cost of Construction – Nil Cost of Acquirement Rs 14.30Lac Year of Purchase June, 2017	Rs 17.0 Lac Approx.	NA	Acquired By Purchase Date of Acquired 30.06.2017 Acquired from Smt Maya Singh w/o Sh. Suresh Singh 241/4D/1 Shantipuram, Phaphamau, Prayagraj (Allahabad)	NIL	----

Signature:

Designation: Assistant Director (Technical)

Date:08.01.2021

Name: Ashok Kumar Patel

*Ashok Kumar Patel*  
08/01/2021

**NOTES**

- \* In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- \*\* Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.
- The wording 'No Change or No Addition or As in previous year' may be avoided and all details filled up.
- AIS Officers are requested to fill the form in duplicate.
- All Colum should be filled dully typed neatly